

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.12.2019 (MONDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3930 of 2019 in Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla
2.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
3.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
4.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited. With	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
5.	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	David Rao (R1)
6.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
7.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1
8.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
9.	Comp. App. (AT) (Ins) No. 909 of 2019	Sarita Vishal. Vs. Aarti Security Services. With	Shiv Kumar Suri	Rishabh Jain-IRP
10.	Comp. App. (AT) (Ins) No. 929 of 2019	Sarita Vishal. Vs. Anupam Enterprises & Anr.	Shiv Kumar Suri	Sourabh Gupta-R1 Rishabh Jain-IRP

11.	Comp. App. (AT) (Ins) No. 964 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Maharashtra Tourism Development Corporation & Anr. With	Ashim Sood	Eklavya Dwivedi
12.	Comp. App. (AT) (Ins) No. 965 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Duane Park Pvt Ltd & Anr.	Ashim Sood	Vivek Sharma, A.K.D. Sayare. S.N. Gauta
13.	Comp. App. (AT) (Ins) No. 975 of 2019	Vikram B. Sanghvi Vs. Bank of Baroda & Anr.	Rajendra Beniwal	Arun Khatri-R1 Milind Garg-R2
14.	Comp. App (AT) (Ins) No. 1279 of 2019	Ramnath Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	Santosh Kumar
15.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P)Ltd.& Ors. Vs. Yashdeep Trexim Pvt Ltd & Ors. With	Satish Kumar Mishra	Manju Aggarwal- R1
16.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt Ltd & Ors.	C.S. Chauhan	Atul-R1
17.	Comp. App. (AT) No. 268 of 2019	Solitaire Capital India & Anr. Vs. Vipul SEZ Developers Pvt Ltd & Ors. With	Harshit Agarwal	Rajnish Sinha- R1,4,10-12 Renu Gupta-R7,8
18.	Comp. App. (AT) No. 289 of 2019	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India & Ors.	Renu Gupta	Vatsala Kak-R1&2 Rajnish Sinha-R3- 6,10,12 Sakshi Kapoor-R7 Rahul Malhotra- R9
19.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R- 2)

For Admission (Fresh Cases)

20.	Comp. App (AT) (Ins) No. 1329 of 2019	HDFC Bank Ltd. Vs. Bhagwan Das Auto Finance Ltd.	Sanjeev Pathak	
21.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt Ltd. Vs. Yashomati Hospitals Pvt Ltd.	Dinkar Singh	
22.	Comp. App (AT) (Ins) No. 1361-1362 of 2019	Directorate of Economics Offences Vs. Binay Kumar Singhania & Ors.	Raja Chatterjee	Kanishk Khetan- R1

23.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. Raipur Treasure Island Pvt Ltd.	Sunil Mund	Sonal Jain
24.	Comp. App (AT) (Ins) No. 1381 of 2019	Arun Chadha Vs. Bimla Maru Fashions Pvt. Ltd.	Ateepriya Bhatia	
25.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	
26.	Comp. App (AT) (Ins) No. 1383 of 2019	Home Connect Developers Pvt Ltd. Vs. S.S. Enterprises	Ashish Deep Verma	Aishwarya Adlakha
27.	Comp. App (AT) (Ins) No. 1384-1385 of 2019	Punjab National Bank Vs. Tathya Engineering & Infraproject Pvt Ltd. Through its Resolution Professional		
28.	Comp. App (AT) (Ins) No. 1386 of 2019	Khitiz Gupta, Liquidator in the Matter of Abhishek Corporation Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors.	Mukund Rawat	
29.	Comp. App (AT) (Ins) No. 1387 of 2019	Union Bank of India Vs. EMC Ltd. Through Resolution Professional Kannan Triuvebgadam & Ors.	Rahul Gupta	
30.	Comp. App (AT) (Ins) No. 1388 of 2019	Ami Alloys Vs. Hi Tech Butterfly Valves India Pvt Ltd.	Dhiren R. Dave	
31.	Comp. App (AT) (Ins) No. 1389 of 2019	R.B. Synthetics & Anr. Vs. Bee Ceelene Textile Mills Pvt Ltd.	Dhiren R. Dave	
32.	Comp. App (AT) No. 348 of 2019	M. Sai Sudhakar Vs. MSR Housing & Resorts Pvt Ltd & Ors.	Nithin Chowdary Pavuluri	
33.	Comp. App (AT) No. 349 of 2019	Sonia Khosla (Through L.R.) Vs. Montreaux Resorts (P) Ltd & Ors.	Deepak Khosla	

For Admission (After Notice)

34.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay- R4
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35.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar	Heena George Misha (R-SBI)
36.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar Gupta	Heena George Misha (R-SBI)
37.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	Henna George
38.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
39.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
40.	Competition App. (AT) No. 27 of 2019	Philippe Haydon. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
41.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
42.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
43.	Competition. App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
44.	Competition. App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
45.	Competition. App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)

46.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	
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By Order
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